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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 63/7/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.06.2018**

Name of the Company: Phoenix ARC Pvt Ltd.
(Trustee of Phoenix Trust FY 14-9)

V/s.

Doshion Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. SHASHVATA SHUKLA

ADVOCATE

RESPONDENT



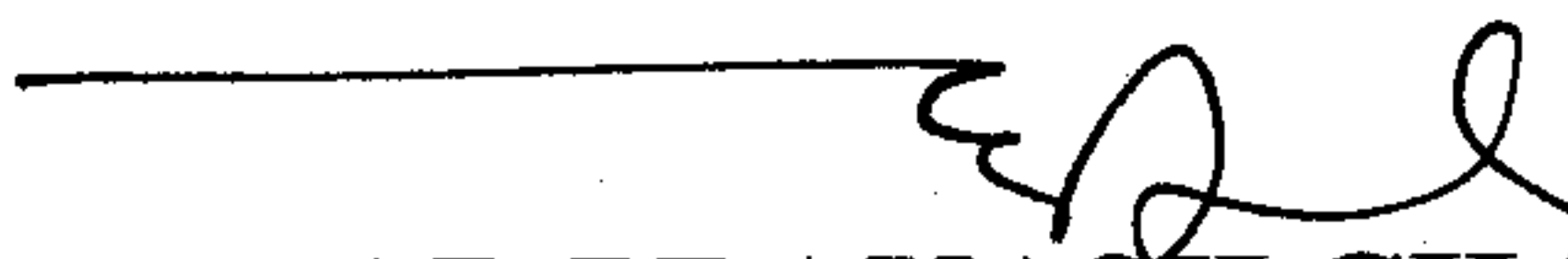
2.

ORDER

None is present for Financial Creditor/ Petitioner. Advocate Mr. Shashvata Shukla is present for the Respondent.

The Respondent shall file its objections, if any, within ten days by serving an advance copy to the petitioner.

List the matter on 04.07.2018 for hearing before admission.


**HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL**

Dated this the 8th day of June, 2018.